Annexure – 7

Name of the corporate debtor: C A V Cotton Mills Privaate Limited; Date of commencement of CIRP: 27.09.2019; List of creditors as on: 14.12.2020 List of operational creditors (Government dues)

(Amount in₹)

| SI N | | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent | Amount of any | | Amount of claim under | Remarks, if any |
|---------|---|---------------------|---------------------------|---------------------------|---------------------------|-------------|---------------------------|-------------------------------------------------|-------------------------------------------|------------|------------------------|-----------------------------------------------|----------------------|-------------------------------------------|-----------|-----------------------|------------------------------------------------------|
| | D | Depart ment | nment | Identifi cation No. | Date of receipt | | Amount of claim admitted | Nature of claim | Amount covered by security interest | covered by | Whether related party? | % of voting share in CoC, if applicable | | mutual dues, that may be set-off | | verification | |
| 1 | S | - | Central Governm ent | 3 | 12-11-2020 | 30,52,514 | 28,08,704 | ESI - Employer & Employee contribution | - | - | No | - | - | - | 2,43,810 | 0 | Interest upto CIRP date 27.09.2019 allowed. |
| 2 | Р | rovident Fund | Central Governm ent | 4 | 17-11-2020 | 3,28,41,201 | 3,17,34,039 | EPF Conribution | - | - | No | - | - | - | 11,07,162 | 0 | Interest upto CIRP date 27.09.2019 allowed. |
| 3 | Р | rovident Fund | Central Governm ent | 5 | 20-11-2020 | 1,85,576 | 1,85,576 | EPF Conribution - Unit 2 | - | - | No | - | - | - | - | 0 | Nil |
| E | Т | OTAL | | | | 3,60,79,291 | 3,47,28,319 | | - | - | | | - | - | 13,50,972 | 0 | |